

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDERS OF THE BENCH

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Date of Order: 17.02.2016

OA No. 291/00403/2015

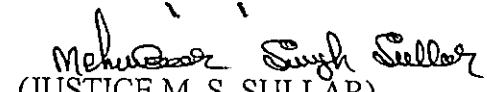
Mr. Dheeraj Aseri, proxy counsel for  
Mr. Punit Singhvi, counsel for applicants.  
Mr. Gaurav Jain, counsel for respondents.

At the very outset learned proxy counsel for the applicants  
intends to withdraw the main OA as having become  
infructuous.

In this view of the matter, the main OA is hereby dismissed  
as withdrawn as having become infructuous as prayed for.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



Mehmood Singh Sullar  
(JUSTICE M. S. SULLAR)  
JUDICIAL MEMBER

Kumawat